

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 25<sup>th</sup> of April, 2025

**No.HC.VII-133(Pt-I)/2014/2904/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the ***East Zone-II Regional Conference on "Court Dockets: Explosion and Exclusion (P-1453)"*** scheduled to be held on **17<sup>th</sup> and 18<sup>th</sup> of May, 2025** at **Shillong, Meghalaya**.

<b>NAGALAND</b>			
<b>Sl. No.</b>	<b>Name</b>	<b>Contact No.</b>	<b>Email-Id</b>
1	<b>Smti Somet Chumden Chang</b> Principal District & Sessions Judge, Tuensang	9612775223	sometchang9@gmail.com
2	<b>Shri Phuleto Yeptho</b> District & Sessions Judge, Zunheboto	7005190424	phuletoyeptho@gmail.com
3	<b>Smti Wokono Yhoshii</b> Chief Judicial Magistrate, Mon	9402988524	wokonoy@yahoo.co.in
<b>MIZORAM</b>			
4	<b>Smti Helen Dawngliani</b> District & Sessions Judge, Aizawl Judicial District, Aizawl	9436151019	helendawngliani@gmail.com
5	<b>Smti R. Vanlalchami</b> District and Sessions Judge, Lunglei, Judicial District, Lunglei	9612152947	chamiralte65@gmail.com
6	<b>Smt. Jothansangi Tlau</b> Chief Judicial Magistrate - cum - Civil Judge (Sr. Division), Lawngtlai District, Lawngtlai	7005707851	jothansangitlau31@gmail.com
<b>ARUNACHAL PRADESH</b>			
7	<b>Shri Gote Mega</b> District & Sessions Judge, Ziro, Lower Subansiri District	9402658249	district.sessions.court.ziro@gmail.com
8	<b>Shri Hirendra Kashyap</b> District & Sessions Judge, Yupia, Papum Pare District	9402009907	dsjyupia2022@gmail.com

9	<b>Smti Mary Jonnam</b> Chief Judicial Magistrate, Bomdila, West Kameng District	7628841212	cjmbomdila@gmail.com
<b>ASSAM</b>			
Sl. No.	Name	Contact No.	Email-Id
10	<b>Shri Forhan Uddin Choudhury</b> Chief Judicial Magistrate, Nalbari	9864265898	choudhury.farhan@gmail.com
11	<b>Smti Monoshreeporna Khound</b> Chief Judicial Magistrate, Nagaon	9435568607	monoshreekhound@gmail.com
12	<b>Smti Priyanka Hazarika Nair</b> Chief Judicial Magistrate, Golaghat	8753945403	priyankahaznair@gmail.com
13	<b>Shri Baloram Kshetri</b> Chief Judicial Magistrate, Kamrup (M)	9508844296	baloramajs@gmail.com
14	<b>Shri Saptarshi Garg</b> Chief Judicial Magistrate, Bongaigaon	9864176684	saptarshigarg25@gmail.com
15	<b>Shri Bidyabrata Acharyya</b> Chief Judicial Magistrate, Sribhumi	9101379896	bidyabrata@gmail.com

<b><u>Computer Committee Members at District Level</u></b>			
Sl. No.	Name	Contact No.	Email-Id
1	<b>Smti Poli Kotoki</b> District and Sessions Judge, Lakhimpur North Lakhimpur	9873436289	pkataki_law@yahoo.co.in
2	<b>Shri Kalyanjit Saikia</b> District and Sessions Judge, Dhemaji	7002010915	kalyansaikia1980@gmail.com
3	<b>Shri Jaspal Singh</b> District and Sessions Judge, Majuli	9435054817	jaspalsingh.ajs@gmail.com
4	<b>Smti Farhana Sultana</b> District and Sessions Judge, Morigaon	9435061180	f.sultana.ngn@gmail.com
5	<b>Smti Rashmita Das</b> District and Sessions Judge, Tinsukia	9435039716	rashmitadutta2009@gmail.com

The nominated Judicial Officers are directed to attend the aforesaid Regional Conference accordingly. The tentative programme schedule for the aforesaid conference is also enclosed herewith.

The venue for the aforesaid Regional Conference will be intimated in the due course.

By order,  
**Sd/- S. Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-133(Pt-I)/2014/2905/A,** **Dated 25-04-2025**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Registrar General, High Court of Meghalaya, Shillong-793001.
3. The Director, Meghalaya State Judicial Academy, Bivar Road, Shillong-793001.
4. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
6. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
7. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
8. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

9. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

10. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
11. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court,  
Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

***(He/She is requested to inform the concerned Judicial Officer of his State about this notification accordingly).***

13. The District & Sessions Judge,  
Dhemaji / Majuli / Morigaon / Lakhimpur / Tisukia
14. The District & Sessions Judge,  
Bongaigaon / Golaghat / Kamrup (M) / Nagaon / Nalbari / Sribhumi / Tinsukia

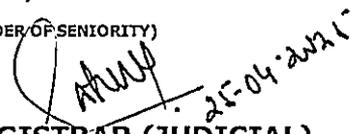
***(He/She is requested to inform the concerned Judicial Officer under his /her control about this notification).***

15. The nominated Judicial Officers.
16. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

17. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
18. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
19. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**

**[P-1453]: Regional Conference on Court Dockets: Explosion and Exclusion (East Zone-II)**

17<sup>th</sup> & 18<sup>th</sup> May, 2025

Venue: Shillong

National Judicial Academy in association with the High Court of Meghalaya and the Meghalaya State Judicial Academy

Academic Coordinators: Ms. Ankita Pandey, Research Fellow, NJA and Mr. Krishna Sisodia, Law Associate, NJA

**PROGRAM SCHEDULE**

<b>DAY 1</b> <b>17<sup>th</sup> May, 2025 (Saturday)</b>	
<b>SESSION &amp; TIMING</b>	<b>THEMES</b>
9:15AM – 10:00AM	<b><u>Inaugural Session (Tentative)</u></b>
<b>SESSION 1</b> 10:00 AM -11:30 AM	<b>Addressing Docket Exclusion: Enhancing Inclusivity and Optimizing Court Management</b>  <b><u>Proposed Scope of Discussion</u></b> <ul style="list-style-type: none"><li>• Access to Justice : Strategies to Promote Inclusivity and Overcome Exclusion</li><li>• Effective Court Docket Management: Tools &amp; Techniques</li><li>• Intersectionality and Legal Challenges: Addressing the Complex Interplay</li></ul>
11:30 AM - 12:00 PM	<b>Tea Break</b>
<b>SESSION 2</b> 12:00 PM - 01:30 PM	<b>Expeditious and Efficacious Justice Dispensation through ADR Mechanisms</b>  <b><u>Proposed Scope of Discussion</u></b> <ul style="list-style-type: none"><li>• Strengthening Court-Annexed ADR</li><li>• Leveraging settlement through Online Dispute Resolution (ODR)</li><li>• Collaboration and Capacity Building Mechanisms</li></ul>
01:30 PM – 02:30 PM	<b>Lunch Break</b>
<b>SESSION 3</b> 02:30 PM – 04:00 PM	<b>Judiciary and Media</b>  <b><u>Proposed Scope of Discussion</u></b> <ul style="list-style-type: none"><li>• Media and the Justice delivery System</li><li>• Dealing with Social Media</li><li>• Freedom of Media &amp; Freedom from Media in the Digital Age from a Citizen's Perspective</li><li>• New Media &amp; Emerging Legal Landscape</li></ul>
04:00 PM	<b>Tea</b>

<b>DAY 2</b> <b>18<sup>th</sup> May, 2025 (Sunday)</b>	
<b>SESSION 4</b>	<b>Bridging the Digital Divide: Role of E-Services</b>
10:00 AM - 11:30 AM	<u><i>Proposed Scope of Discussion</i></u> <ul style="list-style-type: none"> <li>• Understanding the Digital Divide: e-Courts Project Insights on Access and Effectiveness</li> <li>• Ensuring Access and Inclusivity: e-Courts Project Strategies</li> </ul>
11:30 AM - 12:00 PM	Tea Break
<b>SESSION 5</b>	<b>Advancing Judicial Governance through Emerging and Future Technologies</b>
12:00 PM - 01:30 PM	<u><i>Proposed Scope of Discussion</i></u> <ul style="list-style-type: none"> <li>• Role of Artificial Intelligence (AI) in Judicial Decision Making</li> <li>• Block chain Technology for Secure Record Management</li> <li>• Recent Advances in Technology</li> </ul>
1:30 PM – 1:40 PM	<b>Feedback and Audit of the Course by Participants</b>
<b>Lunch &amp; Departure</b>	

**Academic Coordinators:**

Ms. Ankita Pandey, Research Fellow

8319686620

ankitap.nja@gmail.com

Mr. Krishna Sisodia, Law Associate

8770427535

krishna.sisodia@nja.gov.in